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Title: Regarding increasing number of railway accidents.

DR. SHRIKANT EKNATH SHINDE (KALYAN): Hon. Chairperson, Sir, I thank you for giving me an opportunity to raise an important incident which has happened just a day before. It is about falling of a seventeen year old boy from a local train. Not merely because of an accident but also due to apathy of the railway officials, the boy lost his life.

The boy was travelling in a rail when he fell down in-between Badlapur and Ambarnath stations. His friend informed the GRP, who reached the spot but tried to search the boy without any search light and left within minutes. His family kept searching for him for the whole night without any help from the railway officials or the GRP. After 13 hours of excruciating pain and agony, they were able to locate him in the nearby bushes, but their ordeal did not end there. The local government hospital refused to treat him until the police arrived and eventually the boy lost his life.

My request to the hon. Railway Minister, through you, Sir, is that though the Railways are not able to stop the accidents, at least they must try to avoid the fatalities. If in this case we could fix the responsibility and take punitive actions against those who are not performing their duties, then this will act as a deterrent and the railway officials will be compelled to act. Otherwise, rubbing the salt on wounds of Mumbaikars travelling by railway will continue.

Thank you.

HON. CHAIRPERSON:

*m02 Kunwar Pushpendra Singh Chandel is permitted to associate with the issue raised by Dr. Shrikant Eknath Shinde.